

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 182 of 2016

Dated: 2nd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Ramnik Power & Alloys Pvt. Ltd. ...Appellant(s)
Versus
Madhya Pradesh State Electricity Regulatory
Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R.1
Mr. Alok Shankar for R.2

ORDER

Learned counsel for respondent No.2 seeks some time to file reply. He may file the same on or before 15.11.2016 after serving copy on the other side.

List the matter on **15.11.2016.** In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
mk/pr**

**(Justice Ranjana P. Desai)
Chairperson**